

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:557
ANSWERED ON:23.02.2001
IMPLEMENTATION OF INDIAN STANDARDS BY BIS
ADHIR RANJAN CHOWDHURY;SHYAMA SINGH

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Bureau of Indian Standards has decided to strictly implement Indian Standards on the wide range of imported products/goods;
- (b) if so, the details thereof;
- (c) whether imposition of BIS standards will check the inflow of sub-standard imported goods; and
- (d) if so, to what extent?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI V. SREE PRASAD)

- (a) & (b): Ministry of Commerce, Directorate General of Foreign Trade, have issued a Notification on 24th November, 2000 making import of 131 items subject to compliance of the mandatory Indian Quality Standards as notified by the Bureau of Indian Standards (BIS) and also applicable to domestic goods.
- (c) & (d): The above requirement is intended to ensure that imports of any of the 131 items specified meet the standards laid down by BIS.